

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CONSOLIDATED SECURITIES LIMITED

Regd. Off.: X-13, Hauz Khas, New Delhi -110 016

This Post-offer Public announcement is being issued by Chartered Capital & Investment Limited, Manager to the Offer on behalf of **Mundra Credit & Investment Private Limited**, the "Acquirer" having registered office at 410-412, 18/12, W.E.A., Arya Samaj Road, Karol Bagh, New Delhi- 110005 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement for the Open Offer made on 04.07.2005 and the offer closing on 14.09.2005

1. Name of the Target Company : CONSOLIDATED SECURITIES LIMITED
2. Name of Acquirer : MUNDRA CREDIT & INVESTMENT PRIVATE LIMITED
3. Name of Manager to the offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the Offer : MAS SERVICES PRIVATE LIMITED
5. Offer Details
 - (a) Date of Opening of the Offer : Friday, August 26, 2005
 - (b) Date of Closure of the Offer : Wednesday, September 14, 2005
6. Details of the Acquisition:

S. No	Item	Proposed in the offer Document		Actuals	
1.	Offer Price	Rs. 4/-		Rs. 4/	
2.	Shareholding of acquirer(s) before MOU/ PA	No. of shares	%	No. of shares	%
		Nil	-	Nil	-
3.	Shares acquired by way of MOU or Market Purchases	No. of shares	%	No. Shares	%
		17,07,650	42.65	17,07,650	42.65
4.	Shares acquired in the open Offer	No of shares	%	No of shares	%
		8,00,760	20.00	3,74,400	9.35
5.	Size of open Offer (No. of shares multiplied by offer price per share)	Rs. 32,03,040/-		Rs. 14,97,600/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date:- Price of share Acquired No. of share acquired % of share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post offer shareholding of acquirer (2+3+4+6)	No of shares	%	No of Shares	%
		25,08,410	62.65	20,82,050	52.00
8.	Pre and Post Offer Shareholding of Public including FIs/MFs/FIIs/Banks/ NRIS/OCBs/ No. of Shares (%age)	Pre Offer	Post Offer	Pre Offer	Post Offer
		16,40,620 (40.98)	14,95,390 (37.35)	16,40,620 (40.98)	19,21,750 (48.00)

7. Status of the Escrow account, whether released or not : Released
8. Payment of Interest, to the shareholders, if any : Nil
9. Status of investor complaints received, if any : None

The Board of Directors of the Acquirer Company accepts full responsibility for the information contained in this Post Offer Public Announcement.



Chartered Capital and Investment Limited

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Place: New Delhi

Date: October 6, 2005